

which was fabricated by Ford Aerospace Corporation of USA was launched in July, 1988. Due to a major power anomaly which occurred soon after the launch, the satellite was operated for sixteen months at approximately 50% of its capacity. The satellite was abandoned after sixteen months of operation as it lost earth lock.

(b) Even at the time of the loss of INSAT-IC, the continuity of service was provided by INSAT-IB. INSAT-ID was

launched in June, 1990 and the totally indigenously fabricated INSAT-2A in July, 1992. These two satellites have not only provided continuity of service, but also considerably enhanced the total service capacity, particularly because each of the indigenously fabricated INSAT-2 series of satellites have much larger capacity than INSAT-I satellites.

(c) The cost of each of the INSAT series of satellites launched is given below:

INSAT-IA & IB	-	65.9 million US Dollars
INSAT-IC	-	61.9 Million US dollars
INSAT-ID	-	62.1 million US Dollars
INSAT-2A	-	Rs.78.00 crores (approx)

(d) The cost of each of the INSAT series of satellites to be launched during the

Eighth Plan period is as under:

INSAT-2B	-	Rs. 78.00 crores (approx.)
INSAT-2C & 2D (together)	-	Rs. 190.00 crores (approx.)

(e) INSAT-2B will be launched in June 1993 from Kourou, French Guiana. The launch services for INSAT-2C and 2D is yet to be decided.

[English]

Use of Rubber Wood in Construction of Buildings

5154. Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have asked the State Governments to encourage the use of rubber wood in the construction of Government buildings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). No, Sir. However, with a view to decrease the use of conventional wood in Government building constructions, suitability of use of rubber wood has to be studied.

Allotment of Government Accommodation

5155. SHRI JEEWAN SHARMA; Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on December 11, 1991 to Unstarred Question No. 3312 and state: